

Sixteenth Loksabha

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Title: Introduction of Central Goods and Services Tax (Extension to Jammu And Kashmir) Bill, 2017.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to provide for the extension of the Central Goods and Services Tax Act, 2017 to the State of Jammu and Kashmir.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the extension of the Central Goods and Services Tax Act, 2017 to the State of Jammu and Kashmir. ”

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce** the Bill.

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